

SCHEME FOR WEAVERS

511. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the details of number of weavers in the country, State-wise including Chhattisgarh as on date;
- (b) whether the Government has sanctioned/released money for execution of various schemes for weavers;
- (c) if so, the details thereof, scheme and State-wise;
- (d) whether some State Governments are unable to fully utilise the sanctioned money;
- (e) if so, the details thereof; and
- (f) the steps being taken by the Government to ensure optimum use of released money for the benefit of weavers?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): Details of numbers of weavers in the country, State-wise including Chhattisgarh as per 3rd All India Handloom Census are at **Annexure "A"**

(b) & (c): The Government of India, Ministry of Textiles is implementing following schemes for development of handlooms and welfare of weavers across the country.

- (i) National Handloom Development Programme (NHDP)
- (ii) Comprehensive Handloom Cluster Development Scheme(CHCDS)
- (iii) Handloom Weaver's Comprehensive Welfare Scheme(HWCWS)
- (iv) Yarn Supply Scheme(YSS)

Under these schemes financial assistance is provided directly to the Implementing Agency for raw materials, purchase of looms and accessories, design innovation, product diversification, infrastructure development, skill up-gradation, marketing of handloom products, loan and concessional rate etc. Funds are not released to the State Governments. Details of funds released under the above schemes in the last three year and current years are at **Annexure "B"**

(d): Funds are released to various Implementing Agencies such as Handloom Corporations, Apex & Primary Weavers Cooperative Societies, LIC and Banks etc. and not to the State Government.

(e): Does not arise.

(f): In order to ensure optimum use of released money, the projects are monitored at Central and State level. Field visits are also undertaken by the Senior Officers to ensure proper and optimum use of Central Assistance.

ANNEXURE "A"

Annexure as referred to in part (a) of Lok Sabha Unstarred question no. 511 for 13.12.2018.

Sno	State Name	No. of Weavers
1	ANDHRA PRADESH	154492
2	ARUNACHAL PRADESH	25872
3	ASSAM	1401400
4	BIHAR	11753
5	CHHATTISGARH	2429
6	DELHI	1470
8	GUJARAT	4188
9	HARYANA	5724
10	HIMACHAL PRADESH	6576
11	JAMMU AND KASHMIR	7349
12	JHARKHAND	9971
13	KARNATAKA	39932
14	KERALA	11174
15	MADHYA PRADESH	7285
16	MAHARASHTRA	1947
17	MANIPUR	200607
18	MEGHALAYA	12617
19	MIZORAM	40280
20	NAGALAND	45875
21	ODISHA	49022
22	PUDUCHERRY	1950
23	PUNJAB	926
24	RAJASTHAN	8482
25	SIKKIM	541
26	TAMIL NADU	228368
27	TELANGANA	27014
28	TRIPURA	130176
29	UTTAR PRADESH	116622
30	UTTARAKHAND	6221
31	WEST BENGAL	348517
Total		2908780

ANNEXURE “B”

Annexure as referred to in part (b to c) of Lok Sabha Unstarred question no. 511 for 13.12.2018.

(Rs. in crore)

SN	Name of scheme	2015-16		2016-17		2017-18		2018-19 Till date	
		Funds allocated (RE)	Funds released/ spent	Funds allocated (RE)	Funds released/ Spent	Funds allocated (RE)	Funds released/ spent	Funds allocated	Funds released/ spent
1	National Handloom Development Programme	135.83	133.96	167.53	153.56	140.24	135.05	138.25	81.92
2	Comprehensive Handloom Cluster Development Scheme	37.31	37.26	50.00	40.11	32.50	31.82	28.75	10.22
3	Handloom Weavers' Comprehensive Welfare Scheme	18.91	18.61	26.56	26.56	25.00	24.98	10.00	1.62
4	Yarn Supply Scheme	321.96	321.96	261.50	261.35	200.00	199.84	155.00	121.36
	Total	514.01	511.79	505.59	481.58	397.74	391.69	332.00	215.12